

7. To examine ground strata, earth work investigations are being carried out along alignment.
8. Design of outlet at R. D. 1109 is under process with R.C.P.

[English]

**Agitation Launched by National Fishermen's Forum**

871. SHRI G. G. SWELL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether thousands of small fishermen in the southern coastal areas courted arrest under the agitation launched by the National Fishermen's forum;

(b) the reasons therefor; and

(c) whether it is a fact that despite the introduction of trawlers and purse seiners total fish landings in the country have dropped ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir.

(b) Agitating Fishermen in Kerala were arrested for picketing Government officers and causing road blocks.

(c) No, Sir. The production of marine fish in the country during the last two years is showing increasing trend.

**Safety measures against accidents in Public and Private Sectors**

872. SHRI HANNAN MOLLAH : Will the Minister of LABOUR be pleased to state :

(a) in a view of the failure in taking safety measures in public and private sector undertakings resulting in accidents and death of many, what steps Government had taken against the managements; and

(b) names of those concerns against whom Government had taken stern action ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The Factories Act, 1948 is enforced by the State Government/

Union Territory Administration. Statutory rules under this Act are also framed by them in accordance with the Model Rules circulated by the Ministry of Labour. The State Governments have been recently advised to revise the Rules with a view to incorporate all the control measures provided in the Model Rules in respect of various dangerous manufacturing processes so as to improve the safety standards in industrial undertakings. For violation of the provisions of the Act, the State Govts./Union Territory Administrations are empowered to prosecute the defaulting managements. However names of the factories against whom action has been taken are not available with Ministry of Labour. The State Governments/Union Territory Administrations have been advised to increase the periodicity of inspection of factories, particularly in respect of factories which carry on dangerous manufacturing processes including use of hazardous chemicals and toxic substances.

**Study made by Labour Bureau at Simla about Metropolitan Cities**

873. SHRIMATI GEETA MUKHERJEE : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that according to a study by Labour Bureau at Simla in March it has been revealed that out of four Metropolitan cities of Delhi, Bombay, Madras and Calcutta, Calcutta as yet is the cheapest; and

(b) if so, what are the other details of the findings of the said bureau ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No Sir. No study on Comparative Costliness of four Metropolitan cities of Delhi, Bombay, Madras and Calcutta has been conducted by Labour Bureau in March, 1985.

(b) Does not arise.

**Release and Rehabilitation of Bonded Labour in States**

874. SHRI AMARSINH RATHAWA :  
SHRI CHINTAMANI JENA :  
SHRI RAM SWAROOP RAM :